

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1711
TO BE ANSWERED ON 27.07.2018

INTEGRATED CHILD DEVELOPMENT SERVICES SCHEME

1711. SHRI E.T. MOHAMMED BASHEER:
SHRI LAXMI NARAYAN YADAV:
SHRIMATI POONAMBEN MAADAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of Integrated Child Development Services (ICDS) scheme indicating the districts covered thereunder along with the funds allocated/released and utilised along with the number of beneficiaries under the said scheme during each of the last three years and the current year, State/UT and component-wise;
- (b) the status of implementation of the scheme, particularly to improve child malnutrition in the country;
- (c) whether the Government has taken note that implementation of the scheme is very poor/unsatisfactory in remote villages and if so, the reaction of the Government thereto;
- (d) whether the Government proposes to formulate a special package for the backward States to enable them to introduce/implement the scheme effectively and if so, the details thereof;
- (e) whether the Government/central teams have conducted visits in various States/UTs to oversee its implementation during the said period and if so, the details thereof; and
- (f) the further measures taken by the Government to monitor the proper implementation and disseminate awareness about the scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(Dr. VIRENDRA KUMAR)

- (a). Integrated Child Development Services (ICDS) Scheme, now renamed as Anganwadi Services, was launched in 1975 with the objectives to improve the nutritional and health status of children in the age-group 0-6 years, to lay the foundation for proper psychological, physical and social development of the child, to reduce the incidence of mortality, morbidity, malnutrition and school dropout, to achieve effective co-ordination of policy and implementation amongst the various departments to promote child development; and to enhance the capability of the mother to look after the normal health and nutritional needs of the child through proper nutrition and health education.

Under the scheme six services namely Supplementary Nutrition, Health & Nutrition Education, Pre-school Education, Immunization, Referral Services and Health Check-up are provided at the Anganwadi Centres (AWCs). The beneficiaries of the scheme are children 0-6 years old and Pregnant Women & Lactating Mothers. It is Centrally Sponsored Scheme implemented by the States/UTs.

The scheme is universal covering all the districts of the country. Statements showing details of funds allocated/released and utilised and the number of beneficiaries under the scheme during each of the last three years and the current year, State/UT and component wise are enclosed as **Annexures- I & II**.

- (b). There are total 14 lakh AWCs sanctioned across the country out of which 13.63 lakh AWCs are operational as on 01.06.2018. The level of child malnutrition has improved as per the data collected by NFHS-4 as compared to NFHS-3 status.
- (c). The scheme is implemented by the States/UTs. The deficiencies as and when reported are taken care of.
- (d). There is no such proposal under consideration. However, cost sharing ratio for implementation of the scheme for North-eastern and Himalayan States has been fixed at 90:10 as against 60:40 for other States/UTs (with legislature).
- (e) & (f) Monitoring of the scheme is done through 5-tier monitoring committees at the National, State, District, Block and Anganwadi level. Besides, supervisory visits are made by the State/UT and senior officers of this Ministry. As and when any deficiency is found, it is brought to the notice of States/UTs for taking corrective measures.

ANNEXURE-I

Statement referred to in part (a) of the Lok Sabha USQ No.1711 regarding 'Integrated Child Development Scheme' for 27.07.2018.

CONSOLIDATED STATEMENT INDICATING STATE-WISE FUNDS RELEASED (ANGANWADI SERVICES (General) CONSTRUCTION OF AWC BUILDINGS, SUPPLEMENTARY NUTRITION PROGRAMME AND TRAINING) UNDER ANGANWADI SERVICES SCHEME DURING LAST THREE YEARS AND CURRENT YEAR 2018-19 (UPTO 20.07.2018)					
Rupees in lakhs					
		2015-16	2016-17	2017-18	2018-19
Sl.	STATE	Funds released	Funds released	Funds released	Funds released
1	2	3	4	5	6
1	ANDHRA PRADESH	68818.48	56387.46	58474.18	34207.54
2	BIHAR	102372.56	98099.36	92217.01	59181.66
3	CHHATTISGARH	51151.54	41939.90	56762.73	18746.59
4	GOA	1228.04	1067.70	1649.60	576.50
5	GUJARAT	64185.05	69417.36	62275.13	20992.06
6	HARYANA	16081.19	20871.79	20914.78	8451.76
7	HIMACHAL PRADESH	19507.32	23696.07	21612.57	12490.54
8	JAMMU & KASHMIR	27362.65	26732.11	19328.24	16882.27
9	JHARKHAND	46217.72	48163.54	42081.45	16772.55
10	KARNATAKA	96394.53	53686.59	92834.76	40375.38
11	KERALA	28554.27	34357.05	32460.32	10545.88
12	MADHYA PRADESH	108673.52	110506.46	116645.68	55186.72
13	MAHARASHTRA	104166.66	105660.17	102957.15	76788.25
14	ODISHA	65643.69	72497.49	95323.96	39262.70
15	PUNJAB	13689.39	16982.50	20168.46	8362.87
16	RAJASTHAN	49851.78	62397.70	67542.98	22242.00
17	TAMIL NADU	63744.93	47085.82	49336.98	21001.54
18	UTTARAKHAND	35710.06	21399.62	27990.11	14718.25
19	UTTAR PRADESH	281398.92	278089.75	215246.75	118175.48
20	WEST BENGAL	79465.80	66563.30	99426.41	52750.74
21	TELANGANA	37918.23	29877.27	38468.27	14201.01
22	DELHI	13775.25	14168.00	10868.44	6120.88
23	PUDUCHERRY	1673.27	2299.22	1455.40	223.82
24	ANDAMAN &	1421.03	1207.51	1295.81	563.38
25	CHANDIGARH	1420.25	762.19	1077.47	661.82
26	D. & NAGAR HAVELI	210.97	569.61	323.11	234.90
27	DAMAN & DIU	133.55	307.96	279.45	123.26
28	LAKSHADWEEP	155.91	146.95	165.31	134.84
29	ARUNACHAL	12923.23	11346.05	14588.50	6269.48
30	ASSAM	92972.20	64397.66	70237.54	47920.16
31	MANIPUR	10267.27	9998.54	17647.46	7399.22
32	MEGHALAYA	12418.60	19135.66	19864.97	8040.94
33	MIZORAM	5371.93	4666.49	6174.29	2393.50
34	NAGALAND	8796.00	15149.57	16652.36	6208.30
35	SIKKIM	2022.73	1625.01	1983.22	1090.58
36	TRIPURA	18194.62	11710.57	13101.10	8214.60
	Total	1543893.14	1442970.00	1509431.95	757511.97

Statement referred to in part (a) of the Lok Sabha USQ No.1711 regarding 'Integrated Child Development Scheme' for 27.07.2018.

Number of Children (6 months to 6 years) and pregnant women & lactating mothers benefitted under ICDS Scheme during last three years and Current Year

Annexure-II

Sl. No.	State/UT	2014-15				2015-16				2016-17				2017-18			
		Number of beneficiaries of				Number of beneficiaries of				Number of beneficiaries of				Number of beneficiaries of			
		Supplementary Nutrition			Pre-school Education i.e. Children (3 years to 6 years)	Supplementary Nutrition			Pre-school Education i.e. Children (3 years to 6 years)	Supplementary Nutrition			Pre-school Education i.e. Children (3 years to 6 years)	Supplementary Nutrition			Pre-school Education i.e. Children (3 years to 6 years)
		Children (6 months - 6 years)	Pregnant & lactating Mothers (P&LM)	Total Beneficiaries (Children 6 months - 6 years plus P&LM)		Children (6 months - 6 years)	Pregnant & lactating Mothers (P&LM)	Total Beneficiaries (Children 6 months - 6 years plus P&LM)		Children (6 months - 6 years)	Pregnant & lactating Mothers (P&LM)	Total Beneficiaries (Children 6 months - 6 years plus P&LM)		Children (6 months - 6 years)	Pregnant & lactating Mothers (P&LM)	Total Beneficiaries (Children 6 months - 6 years plus P&LM)	
1	Andhra Pradesh	2382866	805143	3188009	941753	2631659	728068	3359727	952957	2575806	724841	3300647	956881	2361549	611035	2972584	864685
2	Telangana	1691079	466985	2158064	639138	1574455	419525	1993980	320435	1518128	385044	1903172	681911	1457408	362781	1820189	665194
3	Arunachal Pradesh	222956	30233	253189	113011	226323	29757	256080	113933	206669	26112	232781	103884	189060	24517	213577	96623
4	Assam	3310885	691237	4002122	1801441	3310885	691237	4002122	1801441	3310885	691237	4002122	1801441	3562673	683549	4246222	1888756
5	Bihar	9967439	1716981	11684420	2416088	9892618	1662181	11554799	2331123	9892618	1662181	11554799	2331123	4940640	1163378	6104018	2681885
6	Chhattisgarh	2055307	493718	2549025	880233	2055307	493718	2549025	880233	1963485	453704	2417189	801953	2013902	455626	2469528	854260
7	Goa	57419	15909	73328	20917	58719	15853	74572	21226	57584	16077	73661	20095	56630	15050	71680	19690
8	Gujarat	3185697	757219	3942916	1580094	3269470	809268	4078738	1505347	3141989	754890	3896879	1430720	3104693	744902	3849595	1443193
9	Haryana	1105095	316855	1421950	398895	996751	287802	1284553	353511	924226	277457	1201683	318160	883607	263976	1147583	291548
10	Himachal Pradesh	458955	102728	561683	149861	449511	101161	550672	139275	449087	100913	550000	138406	427449	97867	525316	128168
11	Jammu & Kashmir	295039	92021	387060	300126	295039	92021	387060	300126	845074	102464	947538	300126	731676	133140	864816	439005
12	Jharkhand	2840711	706032	3546743	1247550	2961485	660264	3621749	1234533	3180362	798312	3978674	1234533	2634116	758842	3392958	1234533
13	Karnataka	3997286	993802	4991088	1760253	3997286	993802	4991088	1760253	3997286	993802	4991088	1760253	4036695	1055470	5092165	1518127
14	Kerala	856427	159801	1016228	444283	874831	162595	1037426	442838	699638	188560	888198	342843	747654	259178	1006832	386035
15	Madhya Pradesh	5935835	1340084	7275919	3029398	5526328	1470362	6996690	3104200	6291588	1402205	7693793	2904788	6607796	1443235	8051031	3696416
16	Maharashtra	5983249	1126895	7110144	2822502	5940882	1105541	7046423	2823063	5585804	997423	6583227	2780859	5312961	1004602	6317563	2552687
17	Manipur	355176	75010	430186	179522	355176	75010	430186	179522	355176	75010	430186	179522	340984	67208	408192	177583
18	Meghalaya	440399	78538	518937	187563	468579	86292	554871	205476	476923	81896	558819	211773	489738	82802	572540	218986

19	Mizoram	77974	20313	98287	934907	109179	24388	133567	872588	80360	20530	100890	872588	155222	28150	183372	56334
20	Nagaland	302940	62508	365448	140325	292059	56514	348573	146396	289575	49441	339016	144060	287537	46165	333702	144241
21	Odisha	3872777	793324	4666101	1535738	3823385	785918	4609303	1549474	3823385	785918	4609303	1549474	3918422	725129	4643551	2047340
22	Punjab	937773	261844	1199617	391036	945504	259331	1204835	376458	888728	243014	1131742	354587	671496	186289	857785	275968
23	Rajasthan	2868934	892369	3761303	1088980	2781462	881413	3662875	968244	2744718	871058	3615776	987811	2616106	866794	3482900	967701
24	Sikkim	23288	4441	27729	11671	25316	5396	30712	11487	25316	5396	30712	11487	30500	6000	36500	12500
25	Tamil Nadu	2452140	670337	3122477	1108348	2452506	655427	3107933	1019285	2448525	667409	3115934	1104546	2394243	665067	3059310	632304
26	Tripura	299116	77264	376380	152204	299116	77264	376380	152204	314957	67804	382761	159952	344859	71074	415933	189854
27	Uttar Pradesh	18445336	4853101	23298437	8309581	19126779	4934881	24061660	7681641	16043369	4186266	20229635	6811940	14334752	3882027	18216779	5852814
28	Uttarakhand	632102	162684	794786	230615	684721	181738	866459	217971	663207	179248	842455	201010	607332	169495	776827	181925
29	West Bengal	6871904	1374924	8246828	3325069	6631338	1333887	7965225	3256562	6462646	1289849	7752495	3244627	6117637	1320684	7438321	2889710
30	A & N Islands	12550	3277	15827	3882	12781	3157	15938	3973	12065	2806	14871	3557	10568	2621	13189	2791
31	Chandigarh	55806	10415	66221	29285	53188	8323	61511	29052	50770	8732	59502	27699	47506	7653	55159	25809
32	Delhi	846467	162462	1008929	351177	697158	144362	841520	262732	697158	144362	841520	262732	451407	115543	566950	139298
33	Dadra & N Haveli	19725	3177	22902	10621	19379	3209	22588	10107	19008	2998	22006	10165	19363	3523	22886	10475
34	Daman & Diu	6308	1103	7411	2643	6308	1103	7411	2643	6308	1103	7411	2643	5150	1451	6601	2388
35	Lakshadweep	4652	1666	6318	2292	4652	1666	6318	2292	4652	1666	6318	2292	3450	1148	4598	843
36	Puducherry	27812	9205	37017	2994	28781	9934	38715	2285	26398	9189	35587	1862	26936	9245	36181	2197
	All India	82899424	19333605	102233029	36543996	82878916	19252368	102131284	35034886	80073473	18268917	98342390	34052303	71941717	17335216	89276933	32591866

As per data provided by States/Uts

